

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4423
ANSWERED ON:20.08.2010
ED INVESTIGATION AGAINST EDUCATIONAL INSTITUTIONS
Naik Shri Shripad Yesso;Singh Shri Bhola

Will the Minister of FINANCE be pleased to state:

- (a) whether the Enforcement Directorate is investigating against some corrupt educational institutions under the Prevention of Money Laundering Act, 2002;
- (b) if so, the details thereof institution-wise for the last three years;
- (c) the number of institutions against whom the investigation has been completed and those against whom it is still going on;
- (d) whether the relevant laws mandate suspension of operation of institutions under investigation; and
- (e) if so, the details thereof alongwith details of application of the laws institution-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) to (c): Yes Sir, the investigations are in progress. Institution-wise details are not being provided as it may affect the investigations.
- (d) & (e): The information is being collected and would be laid on the Table of the House.